

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. BAID NARROW FAB PRIVATE LIMITED (IN CIRP)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Baid Narrow Fab Private Limited
2.	Date of incorporation of corporate debtor	28/10/1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110GJ1996PTC031008
5.	Address of the registered office and principal office (if any) of corporate debtor	2/4569 Sagrampura Main Road, Dipika Apts, Ground Floor, Surat Gujarat 395002
6.	Insolvency commencement date in respect of corporate debtor	9 th December, 2019 Order received date: 11 th December, 2019
7.	Estimated date of closure of insolvency resolution process	06 June, 2020 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sunil Kumar Agarwal IBBI/PA-001/IP-P01390/2018-19/12178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add.-Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email: ANIL91111@hotmail.com ,
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office:202, Sakar III, Near C U Shah College, Income Tax Circle, Ahmedabad – 380014 E-Mail: cirp.baidnarrow@gmail.com , ANIL91111@hotmail.com ,
11.	Last date for submission of claims	27 th December, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

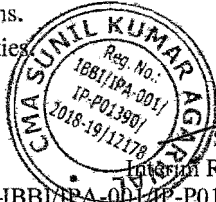
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s.Baid Narrow Fab Private Limited on 9th December, 2019 (Order received date: 11th December, 2019)

The creditors of M/s.Baid Narrow Fab Private Limited are hereby called upon to submit their claims with proof on or before December 27, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: December 13, 2019
Place: Ahmedabad, Gujarat



Sunil Kumar Agarwal
Insolvency Resolution Professional
Reg.No. –IBBI/PA-001/IP-P01390/2018-2019/12178